

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1096
ANSWERED ON:17.07.2014
NH ACCIDENT RELIEF SERVICE SCHEME
Thakur Shri Anurag Singh

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Union Government has received any proposal from the Government of Himachal Pradesh for providing financial assistance for deploying 18 ambulances for basic life support and 10 cranes for road safety activities under the National Highways Accident Relief Service Scheme for States;
- (b) if so, the details thereof along with the time since when these are pending and the reasons therefor;
- (c) the time by which sanction is likely to be given and funds are likely to be released regarding these proposals; and
- (d) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI KRISHANPAL GURJAR)

(a) Yes, Madam.

(b) to (d) The requirement for 18 numbers of Basic Life Support Ambulance (BLSA) and 10 numbers of ten ton cranes from the Transport Department, Government of Himachal Pradesh was received in the Ministry of Road Transport & Highways in October November 2011. Keeping in view the availability of fund, Ministry procured only 20 numbers of small recovery cranes for hilly areas under National Highways Accident Relief Service Scheme (NHARSS). Out of this one small recovery crane was allocated to the Government of Himachal Pradesh. Ministry of Road Transport & Highways has not procured Basic Life Support (BLS) ambulances since 2007-08 onwards. However, Ministry of Road Transport & Highways procured & supplied 134 Advance Life Support (ALS) Ambulances to Trauma Care Centre identified by Ministry of Health & Family Welfare for upgradation. Under NHARSS, cranes and ambulances are provided and funds are not directly released to the States/UTs.